

**Central Administrative Tribunal
Jammu Bench, Jammu**



T.A. No. 62/168/2021
(S.W.P. No. 32/2016)

This, the 07th day of May, 2021

(Through Video Conferencing)

**Hon'ble Mr. Rakesh Sagar Jain, Member (J)
Hon'ble Mr. Anand Mathur, Member (A)**

Rifat Hafiz

.....Applicant

(None)

VERSUS

Director, Sher-i-Kashmir Institute of Medical Science and others

....Respondents

(Mr. Sudesh Magotra, ld. DAG)

ORDER (ORAL)

Mr. Anand Mathur, Member (A):

The T.A. arises out of SWP No. 32/2016 (T.A. No. 168/2021) wherein the relief was claimed against the Sher-i-Kashmir Institute of Medical Science, Soura, Srinagar, which does not come within the jurisdiction of this Tribunal. The Registry is directed to return the SWP to the Hon'ble High Court of Jammu & Kashmir at Srinagar.

**(Anand Mathur)
Member (A)**

**(Rakesh Sagar Jain)
Member (J)**

JNS